

GOVERNMENT OF INDIA  
DEPARTMENT OF ATOMIC ENERGY  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 1378**  
TO BE ANSWERED ON 14.12.2023

**Allocation of power generated by Kudankulam Power  
Plant to Tamil Nadu**

1378 Dr. Anbumani Ramadoss:

Will the PRIME MINISTER be pleased to state:

- (a) the details of power shared to Tamil Nadu from Kudankulam Nuclear Power Plant Units 1 & 2 and the proposed power allocation in the upcoming 3, 4, 5, and 6 units with 1000 MW generation capacity each;
- (b) whether the Central Government has received any request from the State Government of Tamil Nadu for 100 per cent allocation of power from all the units of Kudankulam Nuclear Power Plant; and
- (d) if so, the details thereof?

**ANSWER**

THE MINISTER OF STATE FOR PERSONNEL, PUBLIC GRIEVANCES & PENSIONS AND PRIME MINISTER'S OFFICE (DR.JITENDRA SINGH):

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- (a) The power generated by nuclear power plants (including Kudankulam nuclear power plants) is allocated by the Ministry of Power (MoP) to the various beneficiary States / Union territories in the region. Presently, Tamil Nadu has a share (firm + unallocated) of about 57.5% from KKNPP-1 (1000 MW) and 56.25% from KKNPP-2 (1000 MW) in operation. With regard to the allocation of power from upcoming units i.e. KKNPP-3&4 (2X1000 MW) & KKNPP-5&6 (2X1000 MW), Ministry of Power will take a decision at an appropriate time.
- (b) & (d) No, Sir. Does not arise.

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